

**Annexure I**

**e Buildmart Private Limited**, Date of Commencement of CIRP: **05-03-2024** ; Order Rcvd on 09-03-2024. List of Creditors

**List of Unsecured FCs belonging to any class of Creditors**

S. No.	Name of Creditor	Details of Claim Received		Details of Claim Admitted		Amount of claim not admitted	Amount of Claim under verification	Remarks, if any (Unit No.)	Remarks
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	% of Voting Share in CoC				
1	OASIS INFRA DEVELOPERS PRIVATE LIMITED	23/03/24	9,51,10,530	9,51,10,530	1.591%	-	-	A0102 & C0201	Rs. 41310530+Rs. 53800000+No interest
2	Anubhav Kathuria	14/05/24	3,60,00,000	3,60,00,000	0.602%	-	-	A0202	No claim amount in Form CA. Informed by email on 21.05.2024
3	Ajay Kumar Kriplani	22/05/24	6,00,00,000	-	0.000%	-	6,00,00,000	A0202	Clarification on claim sought through email
4	Diya Khemlani	23/03/24	7,29,43,663	7,29,43,663	1.220%	-	-	A0301	Verified from the ledger and admitted
5	Ravita Rathee	10/04/24	2,44,02,496	1	0.000%	-	2,44,02,495	A0302	Registered
6	Atul Kumar & Ruth Kumar	23/03/24	15,00,000	1	0.000%	-	14,99,999	A0401	Unit registered claim reduced to 1
7	ANIL BANSAL	23/03/24	4,25,84,014	4,25,84,014	0.712%	-	-	A0602	Claimed only interest. Informed by email
8	Jagbir Singh and Sangita Singh	08/04/24	3,18,08,709	3,18,08,709	0.532%	-	-	A0701	Claimed only interest. Informed by email
9	Mr. Pradeep Sharma and Mrs. Raman Sharma	23/03/24	4,32,00,000	4,32,00,000	0.723%	-	-	A0702	Claim not clear but admitted. Possession taken
10	Akhilesh Chaudhary	22/03/24	6,47,19,880	6,47,19,880	1.083%	-	-	A0801	Admitted
11	Rachna Agarwal	23/03/24	7,63,58,829	-	0.000%	-	7,63,58,829	A0801	Duplicate claim
12	Deepak Gupta	21/03/24	6,99,05,802	6,99,05,802	1.170%	-	-	A0802	Admitted
13	Sanjiv Kumar Bansal	23/03/24	10,82,20,687	10,82,20,687	1.811%	-	-	A0901	Admitted
14	OE EXPORTS	22/03/24	9,05,51,763	9,05,51,763	1.515%	-	-	A0902	Admitted
15	Manav Jain	01/04/24	42,39,726	42,39,726	0.071%	-	-	A1001	Admitted. Possession given in CIRP
16	RAJIV BAHL	21/03/24	5,71,61,544	4,36,89,711	0.731%	-	1,34,71,833	A1002	Admitted Interest and NCDRC compensation @Rs. 2 Lakh per month
17	Sanjay Gupta & Ekta Gupta	23/03/24	7,27,07,606	7,27,07,606	1.216%	-	-	A1102	Admitted. RERA case.
18	Pawan Kumar Verma & Rashmi Verma	22/03/24	4,83,34,890	4,39,18,526	0.735%	-	44,16,364	A1201	Admitted Interest and NCDRC compensation @Rs. 2 Lakh per month.
19	EISHAANK GAKHAR	23/03/24	8,94,77,625	8,58,59,565	1.436%	-	36,18,060	A1202	Admitted. NCDRC case.
20	Quadeye Securities Pvt Ltd	22/03/24	7,06,02,607	7,06,02,607	1.181%	-	-	A1402	NCDRC case
21	Vivek Bahl & Namita Bahl	02/05/24	2,36,44,403	2,36,44,403	0.396%	-	-	A1501	Claimed only interest. Informed by email
22	RAKHI ARTWANI	23/03/24	4,21,35,522	4,21,35,522	0.705%	-	-	A1601	Admitted

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		Date of Receipt	Amount Claimed	Amount of Claim Admitted	% of Voting Share in CoC				
23	Pradeep Sharma	28/03/24	4,23,00,000	4,23,00,000	0.708%	-	-	A1602	Claim not clear but admitted. Possession taken
24	Raminder Chimni and Ors	23/03/24	84,80,958	1	0.000%	-	84,80,957	A1801	Registered on 19.7.2021. NCDRC Case.
25	ANURADHA GUPTA	23/03/24	4,51,10,195	3,95,55,210	0.662%	-	55,54,985	A1802	Admitted Interest and NCDRC compensation @Rs. 2 Lakh per month.
26	VIBHA BAHL	21/03/24	5,33,59,562	4,67,43,659	0.782%	-	66,15,903	A1901	Admitted Interest and NCDRC compensation @Rs. 2 Lakh per month
27	SHIVANI RASTOGI/ AMIT RASTOGI	19/03/24	4,20,14,680	1	0.000%	-	4,20,14,679	A1902	NCDRC case
28	QUANTUM INTERNATIONAL PRIVATE LIMITED	21/03/24	14,00,30,888	8,10,29,064	1.356%	-	5,90,01,824	A2002	Admitted principal, interest @10% p.a. & NCDRC compensation
29	Ajay Kapur, Late Vijay Kapoor & Sanjay Kapoor	23/03/24	1,47,50,000	1,34,00,000	0.224%	-	13,50,000	A2101	Interest admitted. Principal amount not claimed. Informed by email. NCDRC case.
30	ARTI MALHOTRA AND RAJESH MALHOTRA	20/03/24	9,06,45,586	8,68,27,526	1.453%	-	38,18,060	A2102	Admitted principal, interest & NCDRC compensation
31	Vidit Nagory and Alok Nagory	23/03/24	21,78,99,439	11,80,41,552	1.975%	-	9,98,57,887	A2301	Admitted. NCDRC case.
32	Jatinder Bhasin	23/03/24	6,55,07,806	1	0.000%	-	6,55,07,805	A2302	Registered on 18.7.2022
33	DARSHAN KUMAR GUPTA	23/03/24	3,50,00,000	3,50,00,000	0.586%	-	-	B0102	Admitted
34	Rajinder Singh Mahal and Parveen Mahal	21/03/24	50,00,000	50,00,000	0.084%	-	-	B0501	Adhoc claim of balance work filed. Admitted as it is less than the principal amount.
35	AAP Investment Private Limited	31/03/24	6,46,75,956	6,07,04,240	1.016%	-	39,71,716	B0601	Unit also claimed by MK Jain. Interest reduced to 10% p.a. instead of claimed 12% p.a.
36	M.K. Jain	23/03/24	7,41,91,598	7,41,91,598	1.241%	-	-	B0601, C0602, C1102, D902	
37	BIRINDER SOIN	23/03/24	3,14,47,176	3,14,47,176	0.526%	-	-	B0602	Interest and pending work claimed. Since less than principal amount claimed, admitted entire amount.
38	Deepak Doegar	08/04/24	8,14,56,265	7,64,56,265	1.279%	-	50,00,000	B0701	Other expenses of Rs. 50 Lakh not verified
39	Neeru Jain	23/03/24	3,28,98,002	2,15,51,502	0.361%	-	1,13,46,500	B0701 & D1702	Ongoing Litigation, unit cancelled
40	Rajinder Singh Mahal and Parveen Mahal	21/03/24	50,00,000	1	0.000%	-	49,99,999	B0901	Registered on 10.10.2022
41	Ashok Kumar Gupta and Rishi Gupta	29/03/24	1,51,22,951	1,51,22,951	0.253%	-	-	B0901	Unit cancelled. Claim only rupees one crore plus permissible interest.
42	Vivek chowdhary	23/03/24	6,65,50,227	6,65,50,227	1.113%	-	-	B1002	Check with PA
43	Sushma Varma and Rashi Varma	05/04/24	4,30,03,715	4,30,03,715	0.719%	-	-	B1101	Admitted
44	AMIT KUMAR AND DEEPALI	23/03/24	15,00,000	1	0.000%	-	14,99,999	B1102	Registered
45	Ankur Shokeen	23/03/24	97,45,191	97,45,191	0.163%	-	-	B1201	Admitted

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		Date of Receipt	Amount Claimed	Amount of Claim Admitted	% of Voting Share in CoC				
46	Deepak Gupta & Namita Gupta	12/05/24	4,00,48,980	3,11,82,767	0.522%	-	88,66,213	B1201	Interest reduced to 10% p.a. claimed at 18% pa.a
47	ANIL and BAILU KHANNA	23/03/24	1	1	0.000%	-	-	B1401	NO conveyance deed but claim filed only for Re. 1. NCDRC case.
48	AMARJEET SINGH GADHOK	21/03/24	4,14,36,698	3,72,42,218	0.623%	-	41,94,480	B1402	Admitted Interest and NCDRC compensation @Rs. 2 Lakh per month.
49	Kiran Kohli	23/03/24	1,85,70,807	1,85,70,807	0.311%	-	-	B1502	Check with PA. NCDRC case.
50	Nitin Garg	19/03/24	11,28,01,815	11,28,01,815	1.887%	-	-	B2001	Clarification on credit note sought
51	MANI SARIN & RAKESH SARIN	23/03/24	1,52,41,646	1	0.000%	-	1,52,41,645	B2002	Registered. NCDRC case.
52	Ajay Singh and Vibha Singh	11/04/24	1,45,94,119	1,45,94,119	0.244%	-	-	B2201	Need to speak. NCDRC case. Claimed only compensation and credit note. No principal claimed.
53	Devpriya Tandon, Pooja Chawla, Suraksha Tandon	23/03/24	1	1	0.000%	-	-	B2202	Registered
54	VARUN BAHL	21/03/24	6,75,69,304	6,00,96,117	1.005%	-	74,73,187	B2302	Admitted Interest and NCDRC compensation @Rs. 2 Lakh per month.
55	YESHA DEVELOPERS LLP	11/04/24	12,49,71,443	9,06,59,871	1.517%	-	3,43,11,572	C0602, C1502, D0402, D0502,	Units Cancelled, Refund Due
56	Savita Saini	23/03/24	60,15,280	60,15,280	0.101%	-	-	C0202	Claimed only interest.
57	Harpreet Singh Sethi	22/03/24	4,49,87,945	4,49,87,945	0.753%	-	-	C0501	Claim submitted by hand.
58	VEENA CHOPRA	23/03/24	4,35,55,279	1	0.000%	-	4,35,55,278	C0601	Registered. NCDRC case.
59	SAHIB RAM SEHRAWAT, MRS SUNAINA SEHRAWAT, SUDHIR	17/03/24	6,71,35,736	5,36,35,736	0.897%	1,35,00,000	-	C0701	Unit cancelled. Claim for refund pending. Some Amount refunded already
60	Vishawjit Singh Jakhar		1	1	0.000%	-	-	C0701	Registered from Prem Brothers Infrastructure LLP. No claim filed
61	SUBRAMANIAN KOMAL RAMNATHAN AND LAKSHMI	23/03/24	1,56,36,587	1	0.000%	-	1,56,36,586	C0702	Registered
62	M Muralidharan Menon	23/03/24	1,15,70,593	1	0.000%	-	1,15,70,592	C0801	Registered. NCDRC case.
63	Mrs. Sonu Yadav	23/04/24	50,00,000	50,00,000	0.084%	-	-	C0901	Admitted. Email sent for clarity on amount.
64	Prem Brothers Infrastructure LLP (as per CD record)	03/05/24	4,05,69,359	4,05,69,359	0.679%	-	-	C0901	Admitted
65	Satish Kumar Oberoi and Sunita Oberoi	16/04/24	10,22,25,011	10,22,25,011	1.710%	-	-	C0902	Admitted. NCDRC case.
66	RAJIV KUMAR VARMA	22/03/24	1,74,75,082	1	0.000%	-	1,74,75,081	C1001	Registered
67	Rekha Bansal and Praveen Kumar Gupta	23/03/24	1,43,02,549	1	0.000%	-	1,43,02,548	C1101	Registered
68	Rishabh Jain (MKJ)	23/03/24	1,64,83,721	1,64,83,721	0.276%	-	-	C1202	Total payment claimed (UV)

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69	DINESH DUA/ Ashish Kumar	22/03/24	1,57,82,132	1	0.000%	-	1,57,82,131	C1401	Registered. NCDRC case.
70	Gagan Ramandeep Singh and Raman Deep Singh	23/03/24	20,00,000	1	0.000%	-	19,99,999	C1402	Registered. Claimed for pending work.
71	Satish Kumar Oberoi and Sunita Oberoi	16/04/24	5,74,91,381	5,74,91,381	0.962%	-	-	C1501	Admitted. NCDRC case.
72	Dhruv Dangi	06/05/24	6,20,909	1	0.000%	-	6,20,908	C1502	Registered. Confirmed on email
73	Amandeep Singh	07/04/24	1	1	0.000%	-	-	C1601	Registered
74	Amit Jain	08/04/24	1,30,00,000	1,30,00,000	0.217%	-	-	C1601	Unit cancelled. Refund due as per Settlement Agreement dated 30.03.2022
75	Deepak Mohan Anand	23/03/24	3,69,868	1	0.000%	-	3,69,867	C1602	Registered. Informed on email.
76	HARMINDER PAL SINGH	23/03/24	2,98,45,567	2,98,45,567	0.499%	-	-	C1701	Possession given by RP. Claimed only interest. Admitted
77	R Mani Sarin and Rakesh Sarin	23/03/24	11,44,22,843	11,35,00,672	1.899%	-	9,22,171	C1702	Possession given by RP. NCDRC case.
78	HARA PRASAD NANDA	19/03/24	6,87,09,357	6,87,09,357	1.150%	-	-	C1801	Admitted. NCDRC case.
79	PARMEET CHAWLA	23/03/24	2,67,03,364	1	0.000%	-	2,67,03,363	C1802	Registered. NCDRC case.
80	Rajinder Singh Mahal and Parveen Mahal	21/03/24	2,12,43,125	1,62,43,125	0.272%	-	50,00,000	C2001	NCDRC case. No principal or interest claimed
81	Lalit Kumar Nayar	03/04/24	4,50,26,393	4,50,26,393	0.753%	-	-	C2002	RERA decree for refund only.
82	Reena Dang and Praveen Kumar Dang	21/03/24	2,69,44,097	2,69,44,097	0.451%	-	-	C2101	No principal claimed. NCDRC case.
83	MANISH CHANDAK	21/03/24	2,43,264	1	0.000%	-	2,43,263	C2202	Registered. Claimed sinkind fund.
84	Rohini Acharya	30/04/24	2,42,18,562	2,42,18,562	0.405%	-	-	C2202	Unit surrendered. Claim filed only after Rs. 75 Lakh cheque stopped by RP. Verified from ledger.
85	Dikshu C. Kukreja and Arunima Kukreja	05/04/24	11,71,73,096	5,20,00,000	0.87%	-	6,51,73,096.00	C2301, C2302	Units cancelled, ONLY REFUND. Interest paid from 16.03.2023
86	NAVIN NARULA	23/03/24	4,61,98,011	4,38,97,445	0.734%	-	23,00,566	D0101	Claimed for unfinished work.
87	Rajinder Singh Mahal and Parveen Mahal	21/03/24	50,00,000	50,00,000	0.084%	-	-	D0102	No principal claimed.
88	Prema Devi	23/03/24	61,85,078	61,85,078	0.103%	-	-	D0201	No principal claimed.
89	Shailja Palta	23/03/24	1,25,82,603	1,25,82,603	0.211%	-	-	D0202	No principal claimed.
90	Ishwari Prasad Singh	07/04/24	67,36,928	67,36,928	0.113%	-	-	D0301	No principal claimed.
91	VRC CONSTRUCTIONS (I) PRIVATE LIMITED	23/03/24	16,75,30,400	16,75,30,400	2.803%	-	-	D0301, D902, D100	Admitted

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92	SUNIL GUPTA AND ANU GUPTA	20/03/24	10,16,95,874	9,61,34,684	1.608%	-	55,61,190	D0401	Admitted principal, interest and NCDRC compensation @ Rs. 2 Lakh per month
93	Ravdeep Singh and Manmeet Kaur	21/03/24	1,39,90,515	1,39,90,515	0.234%	-	-	D0402	No principal claimed
94	Kaustav Mukherjee and Supriya Mukherjee	21/03/24	10,01,99,831	7,53,04,366	1.260%	-	2,48,95,465	D0501	Admitted
95	Prem Brothers Infrastructure LLP	03/05/24	3,47,41,945	3,47,41,945	0.581%	-	-	D0502	Admitted
96	Jagbir Singh and Sangita Singh	08/04/24	3,67,92,187	3,67,92,187	0.616%	-	-	D0601	Claimed only interest @ 10% p.a.
97	Manisha Maheshwari	18/03/24	7,21,68,696	7,21,68,696	1.207%	-	-	D0602	Admitted. NCDRC case.
98	Bharat Bhushan, Payal Bhushan, Siddharth Sharma & Abhimanyu	22/04/24	49,59,254	49,59,254	0.083%	-	-	D0602	Admitted. Claimed principal of Rs. 48 Lakh and interest
99	Baljit singh singroha	20/03/24	6,48,96,115	4,58,56,153	0.767%	-	1,90,39,962	D0701	Admitted. Principal and interest@ 10% p.a.
100	Poonam Bhatia	22/04/24	8,05,14,417	8,05,14,417	1.347%	-	-	D0702	Admitted. Claimed as per RERA Order.
101	KISHOR V JAGTIANI	22/03/24	12,65,82,618	8,87,11,818	1.484%	-	3,78,70,800	D0801	Admitted principal, interest and NCDRC compensation @ Rs. 2 Lakh per month
102	Quadeye Securities Pvt Ltd	22/03/24	6,96,19,769	6,96,19,769	1.165%	-	-	D0802	Admitted. NCDRC case.
103	Rachvan Singh	20/03/24	5,97,02,776	5,52,02,776	0.924%	-	45,00,000	D0901	No principal claimed
104	Akshat Seth	23/03/24	13,74,39,754	8,00,80,981	1.340%	-	5,73,58,773	D1001	Admitted principal, interest and NCDRC compensation @ Rs. 2 Lakh per month
105	M.K. Jain (HUF)	23/03/24	1,64,86,009	1,64,86,009	0.276%	-	-	D1002	Also claimed
106	E MEDITEK INSURANCE LIMITED	23/03/24	9,77,79,087	9,32,83,259	1.561%	-	44,95,828	D1101	Admitted principal, interest and NCDRC compensation @ Rs. 2 Lakh per month
107	E MEDITEK INSURANCE LIMITED	23/03/24	9,76,48,807	9,31,52,979	1.559%	-	44,95,828	D1102	Admitted principal, interest and NCDRC compensation @ Rs. 2 Lakh per month
108	SHRI S.K VERMA, MRS. POONAM VERMA, MS. SHRUTI VERMA	23/03/24	7,08,80,952	7,08,80,952	1.186%	-	-	D1201	Admitted
109	Sanjiv Puri and Anu Puri	20/03/24	11,50,99,752	7,60,98,869	1.273%	-	3,90,00,883	D1202	Admitted. Principal and interest@ 10% p.a.
110	LAKHBIR KAUR MAHAJAN	23/03/24	13,19,58,929	9,26,29,460	1.550%	-	3,93,29,469	D1401	Admitted principal, interest and NCDRC compensation @ Rs. 2 Lakh per month
111	Ritu Kapur & Heena Kapur	13/04/24	3,27,62,439	3,27,62,439	0.548%	-	-	D1501	Principal not claimed. Claimed only interest @10% p.a.
112	SANJAY KAPOOR	23/03/24	10,16,88,251	8,12,10,283	1.359%	-	2,04,77,968	D1502	Admitted principal, interest and NCDRC compensation @ Rs. 2 Lakh per month
113	Prem Brothers Infrastructure LLP	03/05/24	2,66,26,140	2,66,26,140	0.445%	-	-	D1601	Admitted. Principal and interest@ 8% p.a.
114	Meera Sachdeva	21/03/24	7,04,24,350	7,04,24,350	1.178%	-	-	D1601	NCDRC order for refund. Unit cancelled

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115	NIKITA DHINGRA	20/03/24	7,06,09,339	7,06,09,339	1.181%	-	-	D1602	NCDRC order for refund. Unit cancelled
116	Vineet Chhatwal and Swati Pant	19/03/24	10,13,81,430	8,59,11,038	1.437%	-	1,54,70,392	D1701	Admitted principal, interest and NCDRC compensation @ Rs. 2 Lakh per month
117	Harsimhar Deep Singh/Jagdeep Singh	21/03/24	1,41,56,712	1,16,56,712	0.195%	25,00,000	-	D1702	Claimed for unfinished work.
118	VIJAY KHANNA	18/03/24	8,46,27,110	8,46,27,110	1.416%	-	-	D1801	Admitted principal, interest and NCDRC compensation @ Rs. 2 Lakh per month
119	DEV RATTAN NAGPAUL	18/03/24	8,46,27,110	8,46,27,110	1.416%	-	-	D1802	Admitted principal, interest and NCDRC compensation @ Rs. 2 Lakh per month
120	MANMOHAN PAL SINGH AND HARDEEP KAUR CHADHA	23/03/24	12,22,85,658	7,38,98,661	1.236%	-	4,83,86,997	D1901	Admitted principal and interest @10% p.a.
121	O.E. Impex LLP	11/04/24	12,26,64,753	9,06,35,598	1.516%	-	3,20,29,155	D1902	Admitted principal, interest and NCDRC compensation @ Rs. 2 Lakh per month
122	SONIKA NARULA AND SUKHLEEN NARULA	23/03/24	7,66,23,422	7,41,23,422	1.240%	-	25,00,000	D2001	Claimed for unfinished work.
123	VINEET VARMA	19/03/24	15,12,81,298	8,90,09,564	1.489%	-	6,22,71,734	D2002	Possession for Fitout in 2023. Admitted principal, interest and NCDRC compensation @ Rs. 2 Lakh per month
124	KAVITA JALAN	30/04/24	10,56,02,514	8,85,08,702	1.481%	-	1,70,93,812	D2101	Admitted principal, interest and NCDRC compensation @ Rs. 2 Lakh per month
125	HARMEET PAL SINGH and PANZY BATRA	18/03/24	11,32,88,505	5,77,29,802	0.966%	5,55,58,703	-	D2102	Possession for Fitout in 2023. Admitted principal, interest and NCDRC compensation @ Rs. 2 Lakh per month
126	DINESH BHASIN-01	23/03/24	11,27,88,903	11,27,88,903	1.887%	-	-	D2301	Admitted principal and interest
127	DINESH BHASIN-02	23/03/24	10,99,77,842	10,99,77,842	1.840%	-	-	D2302	Admitted principal and interest
128	AVNIT KAUR	23/03/24	2,90,06,548	2,90,06,548	0.485%	-	-	Shops 1 to 11	Admitted principal and interest
129	Prem Brothers Infrastructure LLP	03/05/24	1,61,73,700	1,61,73,700	0.271%	-	-	Shops 1 to 11	Admitted principal and interest
130	Krrish Provence Residents Welfare Association	04/04/24	#####	20,61,87,836.00	3.450%	-	10,12,60,440		allotted by NCDRC along with 12% p.a. interest from December 2018
	<b>TOTAL</b>		<b>7,32,67,21,016</b>	<b>5,92,45,93,177</b>	<b>99.12%</b>	<b>7,15,58,703</b>	<b>1,33,05,69,136</b>		

\* Claims received are all marked as contingent since the cross verification of the debt with books of account is not possible. The updated books of account has not been provided by the Corporate Debtor. IRP has cross verified with the representative of the CD. As and when more information will be available, the claims shall be updated.